

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

Original Application No. 2527 of 1997

New Delhi, this the 13th day of April, 1998

Hon'ble Mr. N. Sahu, Member(Admnv)
Hon'ble Dr. A Vedavalli, Member.(J)Ade Avinash Bapurao, S/O Sh.
Bapurao Ade, Aged abour 24 years,
R/O 340, Shishir, I.A.R.I.
Hostel, Pusa, New Delhi - 110
012.

---APPLICANT.

(By Advocate: Sh. B B Rayal)

Versus

1. Indian Council of
Agricultural Research
Through its
Director-General, Krish
Bhawan, New Delhi - 110
001.2. The Director, Indian
Agricultural Research
Institute, Pusa, New
Delhi.

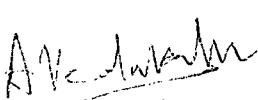
---RESPONDENTS

(By Advocate: Sh. N S Mehta)

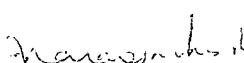
O R D E R (ORAL)

By Mr. N. Sahu, Member(Admnv) -

The applicant seeks permission to withdraw this Original Application No. 2527 of 1997. Permission is, accordingly, granted. The OA is disposed of as withdrawn.


(DR. A VEDAVALLI)

MEMBER (J)


(N SAHU)
MEMBER (ADMNv)

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